

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(Chief Justice's Secretariat)

Subject: Representations of Shri Shadi Lal Pandith and Ms. Khatoon Didi, Section Officers seeking forgoing of their promotions to the next higher grade.

ORDER

No.: 483


Dated: 19.10.2020

Upon the acceptance of representations of Shri Shadi Lal Pandith, Section Officer in J&K one Man Forest Authority, and Ms. Kahtoon Didi, Section Officer in PDJ Court, Leh under transfers on promotion as Chief Administrative Officers to the Courts of Principal District & Sessions Judge, Kupwara and Kargil respectively, sanction is hereby accorded for foregoing promotions by Shri Shadi Lal Pandith and Ms. Khatoon Didi to the posts of Chief Administrative Officers granted to them vide High Court order No. 244 dated 04.09.2020, and consequent thereupon, Sanction is also hereby accorded to the promotions of Shri Ghulam Nabi Najar and Shri Mohammad Maqbool Sheikh, Section Officers to the posts of Chief Administrative Officers (State Cadre) in the Pay Level-8 (47600-151100) in Subordinate Courts of Kashmir division, from the dates shown against their respective names under column -IV in the table below:

S. No. (i)	Name of the official (ii)	Present place of posting (iii)	Date from which promotion to the next higher grade/pay level granted (iv)
1	Ghulam Nabi Najar,	SO, PDJ Court, Anantnag	As Chief Administrative Officer notionally from the date of this order and monetarily from the date he joins against the new post.
2	Mohammad Maqbool Sheikh,	SO, PDJ Court, Pulwama	As Chief Administrative Officer notionally from the date of this order and monetarily from the date he joins against the new post.

Note: The posting orders of the promotees shall be issued separately.

(By Order)

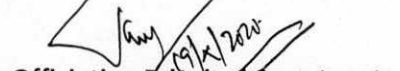

(Jawad Ahmed)

Officiating Principal Secretary to
Hon'ble the Chief Justice

No.: 471-78/psy Dated: 19-10-2020

Copy to the:

1. Registrar General, High Court of J&K at Srinagar.
2. Registrar Vigilance, High Court of J&K at Srinagar.
3. Registrar Rules, High Court of J&K at Srinagar
4. Principal District & Sessions Judges Srinagar/ Anantnag/Kupwara/ Pulwama/ Kargil/Leh
5. P.O. J&K One Man Forest Authority, Srinagar
..... for information and necessary action.
6. Director Finance, High Court of J&K at Srinagar for information.
7. Order File.
8. Incharge NIC, High Court of J&K, Srinagar for uploading the aforesaid Order on the High Court website.


Officiating Principal Secretary to
Hon'ble the Chief Justice